

1	2	3	4	5	6	7	8
Bihar	63	6875	3974	1277	739	84965	1073
Gujarat	450	30737	18427	11845	5659	336498	7609
Haryana	126	10084	7023	5097	2805	39208	109
Himachal Pradesh	55	1426	957	509	295	3185	757
Jammu & Kashmir	26	2033	1443	575	441	5102	10704
Karnataka	287	19816	10690	6693	3102	351450	3966
Kerala	178	16453	10121	6214	2355	219147	1153
Madhya Pradesh	194	13347	9238	4259	2727	79131	74276
Maharashtra	460	32486	20938	12710	4481	181449	8882
Manipur	4	384	259	96	12	629	0
Meghalaya	1	15	7	0	0	115	0
Orissa	106	8753	5898	2930	1014	58008	791
Punjab	147	9740	6254	4484	2393	49135	1969
Rajasthan	401	25458	17932	10867	3994	195002	18734
Sikkim	2	46	30	4	0	76	0
Tamil Nadu	436	25249	16795	12248	4262	162839	15667
Tripura	2	69	49	0	0	418	0
Uttar Pradesh	372	33331	93892	12593	4568	139851	31143
West Bengal	56	6455	4286	2438	1809	31142	878
A. & N. Islands	1	16	9	0	0	15	0
Chandigarh	33	4163	2876	2296	1128	16400	3962
Delhi	32	11282	7392	1631	1360	37895	0
Goa Daman & Diu	3	95	56	11	6	206	38
Pondicherry	4	202	142	103	41	1161	0
All States/UTs	3908	285643	185847	110456	46460	2303206	184113

[Translation]

**Expansion of IFFCO plant
at Phulpur**

3197. SHRI RAM PUJAN PATEL :
Will the Minister of AGRICULTURE be
pleased to state :

(a) whether Government have received
any proposal for the expansion of IFFCO
plant at Phulpur;

(b) whether such proposals for expansion
of plants have been received from the other
places also;

(c) whether out of these proposals, the
proposal of IFFCO, Phulpur, involves the
least expenditure and minimum time for the
same expansion of capacity;

(d) if so, the details thereof and the rea-
sons for not granting sanction for expansion
to Phulpur plant so far; and

(e) the time by which sanction will be granted, keeping in view the interest of the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir.

(d) Does not apply.

(e) A decision in this case as well as other similar applications would have to await finalisation of the regional demand-supply projections, feedstock availability projections, and decision on setting up new capacities in the light thereof, as well as, other factors like resource constraints, Plan priorities etc.

[English]

Central assistance for development of towns/cities in Kerala

3198. SHRI T. BASHEER : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) which are the towns/cities in Kerala being presently planned and developed through central assistance; and

(b) the details thereof in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The following nine towns have been covered under the Centrally sponsored scheme for the integrated development of small and medium Towns so far:

(1) Guruvayoor (2) Kot ayam (3) Trichur (4) Kayamkulam (5) Tellicherry (6) Tirur (7) Chenganacherry (8) Badagara (9) Mallapuram.

(b) The details are as under :

Name of the town	Central assistance released during the 6th five year plan.
1. Guruvayoor	Rs. 35.00 lakhs
2. Kottayam	Rs. 34.40 lakhs
3. Trichur	Rs. 40.00 lakhs
4. Kayamkulam	Rs. 9.90 lakhs
5. Tellecherri	Rs. 22.50 lakhs
6. Tirur	Rs. 40.00 lakhs
7. Chenganacherry	Rs. 24.00 lakhs
8. Badagara	Rs. 30.00 lakhs
9. Mallapuram	Rs. 35.00 lakhs
Total	Rs. 270.00 lakhs

Rehabilitation of bonded labour

3199. PROF. MADHU DANDAVATE : SHRI THAMPAN THOMAS :

Will the Minister of LABOUR be pleased to state :

(a) the progress made in the implementation of "Point No. 6" of the 20-Point programme in the rehabilitation of bonded labour;

(b) whether in a number of states, large number of bonded labour exist;

(c) if so, the details thereof; and

(d) what action has been taken against those States for violating the 20-Point programme ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (d). As per the latest reports received from the State Governments, the total number of bonded labourers identified and freed as on 30.9.1985 was 1,89,184 out of which 1,45,545 have been rehabilitated leaving thereby 43,639 to be rehabilitated. Statement-I giving the state-wise details is given below.

Against the target for rehabilitation of 30,593 bonded labourers fixed for 1985-86, the State Governments have reported rehabilitation of 6,512 bonded labourers durin^g